

High ATF taxation at metros

1776. PROF M.V. RAJEEV GOWDA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Ministry plans to address the issue of high Air Turbine Fuel (ATF) taxation, especially in metros;

(b) if so, whether the Ministry would state the measures being taken to resolve this issue and the details of the progress made so far; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (c) Since cost of Aviation Turbine Fuel (ATF) constitutes about 40- 50% of operational expenses of an airline in India, it affects the viability of airlines.

Government has taken various steps to rationalize the tax on ATF. The matter of reduction in tax on ATF has been taken up with State Governments. Some of the State Governments have responded positively and reduced the rate of tax on ATF from 20-30% to 4-5%.

The Ministry of Civil Aviation had taken up the issue of inclusion of ATF in the category of 'Declared Goods' with the Department of Revenue, Ministry of Finance. This was deliberated upon by the Empowered Committee of State Finance Ministers wherein it was unanimously agreed by the States that ATF should not be notified as 'Declared Goods'.

As per present import policy, import of Aviation Turbine Fuel (ATF) is permitted under State Trading Enterprises (STEs) regime. However, Directorate General of Foreign Trade (DGFT) has permitted Spicejet Ltd. Interglobe Aviation Ltd., Go Airlines Ltd. and Air India to directly import ATF on actual user basis under Para 2.11 of Foreign Trade Policy.

Airports without scheduled flights

1777. SHRI T.K. RANGARAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether India has spent more than ₹ 326 crores since 2009 on 8 airports that do not receive scheduled flights; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR MAHESH SHARMA): (a) and (b) There are 24 airports of Airports Authority of India (AAI) that do not have any scheduled flight operations. Since April, 2009, AAI has spent ₹ 309 crores on development of 21 of these airports. The details are given in the Statement.

82 *Written Answers to* [RAJYA SABHA] *Unstarred Questions*

[RAJYA SABHA]

Unstarred Questions

[illegible]

		Pathankot (CE)	0.05	0.00	0.00	0.00	0.00	0.00	0.05
7.	Rajasthan	Bikaner (CE)	0.00	0.17	0.26	1.42	5.44	1.28	8.57
		Jaisalmer (CE)	8.85	10.28	11.31	11.82	0.00	0.00	43.59
		Kota	0.55	0.00	0.00	0.00	0.00	0.00	0.57
8.	Telangana	Hyderabad (Begumpet)	0.26	0.01	0.02	0.00	0.00	0.00	0.69
9.	Tamil Nadu	Salem	0.22	0.00	0.00	0.00	0.00	0.00	0.59
		Thanjavur (CE)	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10.	Uttar Pradesh	Kanpur (Chakeri) (CE)	0.00	0.00	0.00	0.00	0.00	0.00	0.00
		Kanpur (Civil)	0.31	0.00	0.00	0.10	0.00	0.00	0.67
11.	West Bengal	Cooch-Behar	7.30	0.00	0.00	0.00	0.00	0.00	19.38
TOTAL			102.20	62.55	73.12	52.39	16.06	12.96	309.37

Written Answers to

[15 December, 2015]

Unstarred Questions 83